

C. A. T. Bench, JAIPUR

Date of Order	Orders
2.8.93	Mr. V.K. Jain. Counsel for the applicant Hears the Bench Counsel for the applicant. We do not find force in the application for the grant of stay. 3. The appointments shall be made of the selected persons. In the appointment orders specific mention shall be made that these appointments are subject to the sanction of O.A. No. 421/93. 4. The N.P. stands disposed of accordingly. (P. S. Sharma) (D. L. Mehta) Member (A) Vice-Chairman
	Only sent to the app. & imp. Comt (M.B.M.) on 11/8/93 25-8-93 g